

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.10.2021 AT 13:00 HRS

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 129/9/HDB/2020
NAME OF THE COMPANY	Omics International Pvt Ltd
NAME OF THE PETITIONER(S)	Dell International Services India Pvt Ltd
NAME OF THE RESPONDENT(S)	Omics International Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

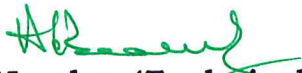
**ORDER**

Learned counsel for Operational Creditor and Learned PCS for Corporate Debtor appeared.

Withdrawal memo is filed for settlement.

Permission is granted, with liberty to approach proper forum.

Accordingly, CP (IB) No. 129/9/HDB/2020 is withdrawn and disposed of.



**Member (Technical)**



**Member (Judicial)**

Pavani